

**IN THE INCOME TAX APPELLATE TRIBUNAL  
"C" BENCH: BANGALORE**

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT  
AND  
SHRI PRAKASH CHAND YADAV, JUDICIAL MEMBER**

|                          |
|--------------------------|
| ITA No.2044/Bang/2024    |
| Assessment Year: 2015-16 |

|   |            |                                  |
|---|------------|----------------------------------|
| SMSG Jain College<br>Unit of Shree Hindi Shikshan Sangh<br>17 <sup>th</sup> C Cross, CMH Road<br>Indiranagar 2 <sup>nd</sup> Stage<br>Bangalore 560 038<br><br><b>PAN NO : AAGAS5978L</b> | <b>Vs.</b> | ITO<br>Ward-1(2)(1)<br>Bangalore |
| <b>APPELLANT</b>  |            | <b>RESPONDENT</b>                |

|                      |   |  |
|----------------------|---|--|
| <b>Appellant by</b>  | : | Smt. Suman Lumkar, A.R.                            |
| <b>Respondent by</b> | : | Sri Ganesh R Gale, Standing counsel for department |

|                              |   |            |
|------------------------------|---|------------|
| <b>Date of Hearing</b>       | : | 24.12.2024 |
| <b>Date of Pronouncement</b> | : | 24.12.2024 |

**O R D E R**

**PER PRAKASH CHAND YADAV, JUDICIAL MEMBER:**

Present appeal of the assessee is arising from the order of Id. CIT(A) dated 30.7.2024 having DIN & Order No.ITBA/NFAC/S/250/2024-25/1067147335(1) and relates to assessment year 2015-16.

**2.** At the outset, Id. Counsel for the assessee Mrs. Suman Lunkar appearing via virtual mode has stated that the assessee has opted for VSVS Scheme of 2024 and has also been issued Form-2. Therefore, the assessee would like to withdraw the present appeal.

**3.** The Id. D.R. could not object to the withdrawal of appeal by the assessee.

4. We have heard the rival submissions and perused the materials available on record. We observe that Form 2 has been issued by the competent authority in this matter which contains the details of disputed tax as well as amount settled. Therefore, we hereby dismiss this appeal as withdrawn.

5. In the result, appeal of the assessee is withdrawn.

Order pronounced in the open court on 24<sup>th</sup> Dec, 2024

**Sd/-**  
**(Prashant Maharishi)**  
**Vice President**

**Sd/-**  
**(Prakash Chand Yadav)**  
**Judicial Member**

Bangalore,  
Dated 24<sup>th</sup> Dec, 2024.  
VG/SPS

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The DR, ITAT, Bangalore.
5. Guard file

By order

**Asst. Registrar,**  
**ITAT, Bangalore.**